

Polish Machinery for Nationalised Coal Industry

3691. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his attention has been drawn to the fact that one Shri Saila Bose, a former employee of C. C. Weakfield and Company Limited has floated a company called "Tyripati Traders" in collaboration with another gentleman;

(b) whether the Company has been or is being allowed to import Polish machinery for the nationalised coal industry through Kapex, the Polish nationalised exporters; and

(c) if so, the broad outlines thereof, including names and particulars of the partners of the said Company?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Rise and fall in Steel Production

3692. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Steel production in the country has fallen by 40 per cent below the total rated capacity;

(b) if so, the quantity and percentage of increase or decrease of production in each steel plant, year-wise, during the last two years; and

(c) the factors responsible for increase or decrease of production in each plant?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) The aggregate production from the five main producers (Bhilai, Durgapur and Rourkela Steel Plants and TISCO and IISCO) during the period, April-October, 1973, represented 64.7 per cent of total rated

capacity in terms of ingot steel and 62.5 per cent in terms of saleable steel.

(b) The statement laid on the Table of the House indicates the production of ingot steel and saleable steel in each of the integrated steel plants of Bhilai, Durgapur, Rourkela TISCO and IISCO during the years 1970-71, 1971-72 and 1972-73 and the percentage increase/decrease in production in 1971-72 as compared to production in 1970-71 and in 1972-73 as compared to that in 1971-72. [Placed in Library. See No. LT-5925/73].

(c) The decline in production in the Rourkela Steel Plant in 1971-72 was mainly due to the collapse of the roof structure of the L.D. Section of the Steel Melting Shop on 11th July, 1971, which affected the operation of the entire Plant for a number of months. An additional constraint was the poor performance of the coke oven batteries in general resulting in reduction in the supply of coke and gas.

The fall in ingot production in TISCO was marginal. Shortage of coke and furnace oil and operational troubles at the coke ovens affected production in 1971-72. In 1972-73, production was adversely affected on account of shortage of coke, inadequate supply of wagons for the movement of coal and oil and power interruptions/shortages.

The fall in production at IISCO was mainly due to considerable deterioration in the condition of plant and equipment as a direct result of neglect of repair and maintenance and replacement/rehabilitation programmes.

The improvement in production was the result of the measures taken by the managements to overcome the various shortcomings and impediments standing in the way of maximising production.

Stores purchased by Ministry of Defence

3693. SHRI JYOTIRMOY BOSU: Will the Minister of DEFENCE be pleased to state:

(a) the value of stores purchased by his Ministry and the organisations under the control of the Ministry from (i) foreign countries, (ii) large-scale industries,

small-scale industries in India, year-wise during the last three years;

(b) a brief outline of the store purchase policy of the Government for defence purpose and army personnel; and

(c) whether the policy has been strictly adhered to during the last three years?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The information asked for is being collected and would be placed on the Table of the House as early as possible.

Newly registered unemployed in States in 1972-73 and their Placements

3694. SHRI JOYTIRMOY BOSU: Will the Minister of LABOUR be pleased to state:

(a) the State-wise number of persons newly registered in Employment Exchanges during 1972-73; and

(b) the proportion of new entrants provided with jobs?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) The available information is contained in the statement laid on the Table of the House. [Placed in Library. See No. LT-5926/73].

(b) No information is available as data concerning placements are not collected according to dates of registration.

Benefit to Steel consumers by New Steel Pricing Policy

3695. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state the benefit; if any, likely to accrue to the steel consumers through the new steel pricing policy?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): The new

pricing policy will ensure that additional resources generated by the Steel Industry are used for plant modernisation and development of steel production instead of being fettered away as profits of middlemen.

Steel for Irrigation and Power Department of Maharashtra

3696. SHRI ANNASAHEB GOKHINDE: Will the Minister of STEEL AND MINES be pleased to state:

(a) the quantity in metric tonnes of steel indented for by the Irrigation and Power Department of Maharashtra on Joint Plant Committee for the 3rd and 4th quarters of the year 1973;

(b) the quantity of steel allotted for the said quarters;

(c) whether steel is not made available to State Government whenever it is required;

(d) if not, whether the works have been hampered thereby; and

(e) whether State Government would be permitted to import the requisite quantity of steel?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) to (e). So far as irrigation and power projects are concerned, these are generally sponsored by the Central Water and Power Commission and every quarter, the Steel Priority Committee makes a bulk allocation to the Central Water and Power Commission. They then sub-allocate to the various projects all over the country, taking into consideration the urgency of particular projects, the stages of completion, working season etc. In addition, the Central Water and Power Commission has been allowed substantial imports. The current import policy is also fairly liberal for actual users, particularly in respect of requirements of Government Departments and Public Sector Undertakings.